

NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण

EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ

KOLKATA/ कोलकाता

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/451

Date: 04.06.2026

PUBLIC NOTICE

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

Sl. No	Date of Letter/ email	Subject Matter	Name & Address of the Complainant
1.	Email dated: 02.03.2026 & 20.03.2026	Complaint regarding filing up of Ponds/Water Bodies at RS/LR Dag No. 2053/2247 under District Howrah, block Bally-Jagacha, Mauza Dhasra, J.L No.5, West bengal	Tara Rani Das [Arup Kumar Das (son)], Add: Dharsa Monsa Tala, G.I.P Colony, 47 ward, Howrah Municipal Corporation, P.S. Jagacha, Howrah- 711112 arupdas1161@gmail.com
2.	Email dated: 09.03.2026 & 23.03.2026	Complaint regarding illegal sand Mining (Shillya Bali Ghat) Mouza – Deulpara, Plot No. 2040, Block – Pattrasayer, P.S Pattrasayer, Dist.- Bankura.	Shahfuzzaman Mondol C/o Samsul Huda Mondol Add: Village Dharmapura, P.O Ramgopalpur Dist. Purba Burdwan, Pin - 713403 smondal4573@gmail.com
3.	Email dated: 10.03.2026, 25.03.2026 and 30/03/2026	Complaint regarding illegal Fly Ash Dumping and Groundwater contamination at Mandiakudar, Sundargarh	Rabindra Pradhan, Ravindrpradhan25@gmail.com Mob: 7008151438
4.	Email dated: 11.03.2026	Complaint regarding Cutting down of Guava Tree at the Sodepur, North 24 Parganas, West Bengal	Anirban Goswami, anirbangoswami4u@gmail.com
5.	Email dated: 12.03.2026 & 16.03.2026	(4 similar complaints have been made by the same applicant) Compliant regarding immediate Cessation of massive illegal Warehouse Constructions	Capt. Partha Bhowmik (Pilot), Environmentalist & Member of Wetlands International South-Asia, New Delhi.

		activities in Nazirabad, KARIMPUR MOUJA at present in LR Dag, (Hal DAG) number 65, 21, 20, 19 (JL No-2, 8,9, 11) and for Safeguarding of Ramsar Wetlands.	137, Nazirabad, Kolkata, West Bengal- 700150 Mobile – 8017991007 capt.bpartho@gmail.com
6.	Email dated: 18.03.2026 and 19/03/2026	Objection against Draft DSR Barpeta (Feb 2026) regarding illegal sand mining in Beki River along with Violation of Sustainable Sand Mining Guidelines (2020), Illegal Use of Heavy Machinery & Threat to Public Infrastructure.	Ranjit Barman, President, Gobardhana Regional Sahitya Sabha, Mob. No.9957543860 Hriday Ranjan Nath, Secretary, Gobardhana Regional Sahitya Sabha, Mob. No. 8472040119 Anupjyoti Barman, President, Gobardhana Regional Students Union, Mob. No. 8473975774 nathhridayranjan@gmail.com
7.	By Speed Post dt. 16.03.2026 Received on 18.03.2026	Regarding illegal tying of electrical wires around several trees located near school & public pathways which causes danger to human life.	Prabhati Mondal D/o Pannalal Mondal Village 36 No. Mondoler Lat, P.O. 36 No. Hat. P.S- Kultoli Dist. South 24 Parganas, W.B, Pin-743338 Mob:9775335908
8.	Email dated 25.03.2026	Complaint regarding illegal sand mining activities, unauthorised extraction from riverbeds, resultant environmental damage and loss of Government revenue, and request for immediate investigation and legal action in respect of Sand Block BNK 2631122022_B01(MIN_BNK_64), District Bankura, B.L. & L.R.O. Sonamukhi, West Bengal.	Abhishek Sharma, Director, Ankur Biochem Private Limited Email: ankurbiochem@gmail.com
9.	By Speed Post dated- 25.03.2026 Received on- 27.03.2026	Complaint regarding dumping of garbage such as liquor bottles, food containers, etc. which creates breeding ground for mosquitoes, flies and other insects, by other residents.	Sanjay Shaw 4, Bidhan Park, Kolkata-700090 (ward no. 11, Baranagar Police Station) Mob: 9433020297
10.	Email Dated 26/03/2026 and 27.03.2026	Complaint regarding diversion of Assam Forest Protection Force personnel for Election duty and its potential threat to forest and wildlife protection	Pranjal Baruah, Dispur, Guwahati, Assam Email Id: pranjalbaruah@atomicmail.io
11.	Email dated 27.03.2026	Seeking information regarding NOC and Environmental Clearance for proposed construction work at Aligarh Muslim University (AMU) Kishanganj Campus, Bihar.	Sheikh Sabeer Mob: 9430424123 sheikhsabeer@yahoo.com
12.	By Speed Post dated- 24.03.2026 Received on- 27.03.2026	Regarding unauthorized stone mining and operation of stone crusher in Dumurdiha mouza (under Deolio Gram Panchayat) which causes pollution & health hazard.	Subir Bouri Member, Para Panchayat Samiti, Village & Post Para, Dist. Purulia, Pin-723155 Mob: 9679859141 subir.bauri@gmail.com
13.	By Speed Post dated- NIL	Complaint regarding illegal procurement and stoking of sand without valid permits coupled with suspected money laundering and illicit	Biran Mukherjee Village Kurunarun, PO Chaitpur, PS Burwan,

	Received on 27.03.2026	financial activities.	Murshidabad, Pin-742161
14.	Bu Speed Post dated 25.03.2026 Received on 27.03.2026	Complaint related to illegal operation and environment damage by Jaymahabir Stone Crusher, Khata No. 262/413, Plot No. 1125 & 1125/1853, Mauza-Subalaya, Tahasil Daspalla, Dist. Nayagarh.	Sandhya Behera Sarpanch, Khamarsahi G.P, Subalaya, Daspalla, Nayagarh, Pin-752091, Odisha
15.	Email dated 28/03/2026	Complaint against severe and impending ecological loss, and the gross dereliction of statutory duty by the Konnagar Municipality and the West Bengal Forest Department (Howrah Division) against illegal mass tree felling	Porichoy Gupta Email: porichoygupta26@gmail.com
16.	Email dated 30/03/2026	Complaint against misuse, arbitrary and recurring expenditure of public funds on display of photographs of political executives (Prime Minister/Chief Ministers) on Government vehicles, offices, hoardings, banners and publicity materials.	Gattu Sai Krishna, Adv. High Court of Telangana Mob: 9398411379 Email: gattu.suggestion@gmail.com
17.	By post dated 24/03/2026 Received on 30/03/2026	(Filed in hindi) Complaint against getting the lease of Pachwara North and South Block on the basis of recommendation against the rules and disappearance of many investigations from the records at West Bengal Power Development Corporation Ltd.	Amit Kumar Das Social worker Hiranpur, Pakur, Jharkhand Mob: 6299226740
18.	By post dated 24/03/2026 Received on 30/03/2026	(2 complaints from same person and same issue) Complaint regarding illegal, unsage and environmentally non-compliant sand mining at Mouza Kentuabera (Kantabera) JL No. 09, RS/LR plot no. 1824, under Purulia I Development Block, Purulia district.	Partha Sarthi Mahato Vill + P.O. Arsha, dist. Purulia- 723201 Mob: 7029449114



(Deepto Ghosh)
Registrar

Copy:

1. Website of NGT
2. Notice Board of NGT

पंजीयक / Registrar
राष्ट्रीय हरित अधिकरण
पूर्वी क्षेत्रीय न्यायपीठ, कोलकाता
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA